

पंचवर्षीय योजना का प्रारूप तैयार करना

200. श्री मूल चन्द्र डागा: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने वर्तमान पंचवर्षीय योजना की रूप-रेखा और प्रारूप तैयार कर लिया है;

(ख) यदि हां, तो यह किस तारीख तक सभा के पटल पर रखा जाएगा और सदन में इस पर चर्चा होगी;

(ग) यदि नहीं, तो तत्संबंधी कारण क्या हैं;

(घ) क्या सरकार बढ़ती हुई कीमतों को देखते हुए योजना के ढांचे में परिवर्तन के लिए तैयार है;

(ङ) यदि हां, तो कब तक और संशोधित योजना के अन्तर्गत राजस्थान के लिए कितनी धन राशि निश्चित करने का विचार है; और

(च) योजना के अन्तर्गत अब तक कितनी धन राशि खर्च की गई है?

प्रधानमंत्री (श्रीमती इन्दिरा गांधी) :

(क) से (च) . नई सरकार का योजना पर नए सिरे से विचार करने का प्रस्ताव है ।

Promoting of Industries in hilly, backward and tribal areas

201. PROF. NARAIN CHAND PARASHAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have taken any steps to promote growth of industry in the hilly, backward and tribal areas of the country; and

(b) if so, the nature of steps taken and the incentives outlined for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes Sir.

(b) 246 districts (as given at Annexure-I laid on the Table of the House. [Placed in Library. See No. LT-410/80]) in the country have been declared as industrially backward to qualify for

2890 LS—4.

concessional finance and other facilities. Out of these, 101 districts/areas (as given at Annexure-II) laid on the Table of the House. [Placed in Library. See No. LT—410/80] have been notified to qualify for Central Investment Subsidy Scheme. Certain hilly areas in 13 States/Union Territories (as given at Annexure-III) laid on the Table of the House. [Placed in Library. See No. LT—410/80] have been identified for benefit under the Transport Subsidy Scheme.

The following incentives are available to entrepreneurs for setting up industries in backward areas:—

(i) Central Scheme of Investment Subsidy.

(ii) Concessional Finance facilities from the All India Term Lending Financial Institutions.

(iii) Transport Subsidy.

(iv) Tax Concessions.

(v) Hire purchase of Machinery by Small Scale Industries from National Small Scale Industries.

(vi) Consultancy for technical services.

(vii) Interest Subsidy.

(viii) Special facilities for Import of Raw Materials.

(ix) Rural Industries Projects Programme.

(x) Rural Artisans Programme.

(xi) District Industries Centre.

Supply of Cement to Gujarat

202. SHRI D. P. JADEJA:

SHRI AHMED M. PATEL:

SHRI AMARSINH V.

RATHAWA:

Will the Minister of INDUSTRY be pleased to state:

(a) the total demand of Cement sent by Gujarat State for the years 1977-78, 1978-79 and 1979-80, year-wise;

(b) the total quantity supplied during the period;

(c) whether it is a fact that there is a great demand of cement in Gujarat State and supply is much less than the demand; and

(d) the steps taken by Government to meet the demand?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). A statement showing the demand of cement projected by the State Government the quantity of cement allocated and despatches made to the State of Gujarat during the year 1977-78, 1978-79 and 1979-80 is attached.

(c) and (d) Yes, Sir; the allocation made to the Gujarat State have been less than their demand. The Government are, however, making every effort to increase the availability of cement in the country by better utilisation of existing capacities, sanctioning new capacities and imports. As soon as the availability position improves, it would be possible to make higher allocation to States including Gujarat.

Statement

Demand projected by the State Government, quantity of cement allocated and despatches made to State of Gujarat during the years 1977-78, 1978-79 and 1979-80.

Year	(In lakhs tonnes)		
	Demand projected by the State Government	Allocation made	Supplies effected
1977-78	17	13.7	13.4
1978-79	18	14.6	15.3
1979-80	21	16.9	13.1 (Upto 15-2-1980)

Complaints against Officers regarding influx of Foreigners into Assam

203. SHRI N. E. HORO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received complaints regarding the officers who are guilty of slackness in preventing the influx of foreigners into Assam or failure to check the inclusion of non-Indians in the electoral rolls; and

(b) whether Government have made suitable arrangements for strengthening the checkpoints?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a)

Allegations of general nature have been made in this regard

(b) Yes, Sir.

Build up of Armed Forces on Indo-Pak Border

204. SHRI TARIQ ANWAR: Will the Minister of DEFENCE be pleased to state:

(a) whether attention of the Government has been drawn to Press reports regarding the build-up of armed forces on the Indo-Pakistan Border vis-a-vis the tension being developed as a result of the supply of arms by China and U.S.A. to Pakistan; and

(b) if so, the steps taken by Government to ease the situation to keep the big powers out of the sub-continent?